

MUMBAI BENCH, MUMBAI

T. C.S.P No. 338/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Ultratech Cement Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Dr. Birendra Surab			
Mr. Tapen Deshpande	i/b Cyril Amarchand		
Ms. Priya Patwa	Mangaldas		
	for Petitioner		
S Ramakanta	for RD		

Order

TCSP No. 338/230-232/NCLT/MB/MAH/2017

For having the staff of ROC, Mumbai submitted that they will file report
within one week hereof, at request, this matter is posted for final hearing on
15.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)